



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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October 14, 2021

Withdrawal of All Inclusive Directions under Section 35 A read with Section 56 of the Banking Regulation Act, 1949 (AACS)– Hindu Cooperative Bank Limited, Pathankot, Punjab

The Reserve Bank of India had issued Directions to Hindu Cooperative Bank Ltd., Pathankot, Punjab, under Section 35 A read with Section 56 of the Banking Regulation Act, 1949 vide Directive DCBS.CO.BSD-IV No.D-9/12.28.311/2018-19 dated March 13, 2019, as modified from time to time, which were last extended up to October 24, 2021. The Reserve Bank of India, on being satisfied that in the public interest it is necessary to do so, in exercise of the powers vested in it under sub-section (2) of Section 35 A read with Section 56 of the Banking Regulation Act, 1949, hereby, withdraws with effect from close of business on October 14, 2021, the said Directions so issued to Hindu Cooperative Bank Limited, Pathankot, Punjab. A copy of the Directive is displayed in the bank's premises for perusal by interested members of public.

Press Release: 2021-2022/1048

(Yogesh Dayal)
Chief General Manager